

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 05.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 41/13	IA 5/17 & IA 25/17 in TP 47/16	For Clarifica- tion	151	J&D Wilkie Ltd. Vs Steward Pinned Products Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

**REPRESENTATION TO WHOM**

**SIGNATURE**

## 1. L. UDAYAKRISHNA

PETITIONER

1

(080-4339700)

The matter is re-opened today.

1 List it for further hearing on 23.01.2018.

## MEMBER (T)

## MEMBER (J)